

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SUNSHOT TECHNOLOGIES LLP

1.	NAME OF CORPORATE PERSON	Sunshot Technologies LLP (Converted to LLP w.e.f. 24 th November, 2021 from Sunshot Technologies Private Limited having CIN:U93000PN2010PTC137286)
2.	DATE OF INCORPORATION OF CORPORATE PERSON	24 th November, 2021
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Pune
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	AAZ-6037
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Office No. 302, G O Square, 3rd Floor, S.No.249/50, Kasptewasti, Wakad Pune Pune MH 411057 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	27 th December 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Sanket V. Deshpande A 203, Sunder Nagar CHS, New Manisha Nagar, M K School Road,Near Gajanan Maharaj Mandir ,New Manisha Nagar, Kalyan (W) ,Thane, Maharashtra, 421301 Email: sanketvd@gmail.com Ph: 9920151932 Registration Number: IBBI/IPA-001/IP-P-01859/2019 -2020/12853 Postal Address for sending claims: Anand Chaitanya Corporate Legal Advisors LLP, 505, 4 th Floor, Venture, Above Mc'Donald's Paud Road, Bhusari Colony, Pune 411 038
8.	LAST DATE FOR SUBMISSION OF CLAIMS	26 th January, 2022

Notice is hereby given that Sunshot Technologies LLP has commenced voluntary liquidation on 27th December 2021.

The stakeholders of Sunshot Technologies LLP are hereby called upon to submit a proof of their claims, on or before 26th January 2022, to the liquidator at the postal address for communication mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Sanket V. Deshpande
Insolvency Professional
IBBI/IPA-001/IP-P-01859/2019 -2020/12853
Date: 30th December, 2021
Place: Pune